

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1431**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2022/ SRAVANA 4, 1944 (SAKA)**

**LOSSES DUE TO HEAVY FLOODS**

**1431. SHRI NITESH GANGA DEB:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether there is heavy loss of kharif crops, lives and livestock as well as the damage of infrastructure due to heavy floods in different parts of the country in recent months;**

**(b) if so, the details thereof, State-wise;**

**(c) whether the affected States have requested the Union Government to release funds immediately to carry out relief and other emergency services for the affected people;**

**(d) if so, the details of funds released by the Union Government to the State Governments; State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d): The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite**

**logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).**

**The State-wise information on losses caused due to natural calamities is not maintained centrally by this Ministry. However, as per information furnished by States, details of losses due to natural calamities during the current year 2022-23 (as on 19.07.2022) are given in Annexure-I.**

**During the south-west monsoon of 2022, flood and landslides reported to have caused damages in various States. The Central Government, without waiting for the memoranda from the State Governments, has constituted/deputed IMCT's for on the spot assessment of damages in the States of Assam, Meghalaya, Telangana, Gujarat and Maharashtra.**

**The State-wise details of allocation and releases from SDRF and NDRF during the current financial year 2022-23 (as on 20.07.2022) are given in Annexure-II.**

**Details of damages as reported by States/ UTs due to natural calamities during  
2022-23 (As on 19.07.2022)**

(Provisional)

Sl. No.	State/ UT	2022-23 (As on 19.07.2022)			
		Human lives lost (No.)	Livestock lost (No.)	Houses/ huts damaged (No.)	Crops area affected (in hectare)
1	Andhra Pradesh	--	1455	38	11280.47
2	Arunachal Pradesh	17	13	599	66.70
3	Assam	196	54837	306921	240096.74
4	Bihar	50	--	--	--
5	Chhattisgarh	41	268	326	--
6	Gujarat	114	965	3346	--
7	Goa	--	--	81	--
8	Haryana	--	--	--	--
9	Himachal Pradesh	196	315	330	--
10	Jharkhand	--	--	--	--
11	Karnataka	41	294	9178	6770
12	Kerala	25	64	1448	--
13	Madhya Pradesh	120	420	461	--
14	Maharashtra	108	189	1412	--
15	Manipur	53	--	--	--
16	Meghalaya	36	338	4884	1113.87
17	Mizoram	--	--	--	--
18	Nagaland	3	30	654	484
19	Odisha	--	2	394	270
20	Punjab	7	200	94	81420
21	Rajasthan	37	93	--	--
22	Sikkim	8	11	3379	169.472
23	Tamil Nadu	--	--	--	--
24	Telangana	2	--	--	--
25	Tripura	9	--	1672	--
26	Uttar Pradesh	--	--	--	--
27	Uttarakhand	19	104	97	--
28	West Bengal	--	--	--	--
29	Jammu & Kashmir	16	--	--	--
30	Puducherry	--	--	6	--
31	Dadra & Nagar Haveli and Daman & Diu	--	--	--	--
<b>Total</b>		<b>1098</b>	<b>59598</b>	<b>335310</b>	<b>341671.252</b>

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**STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASE OF FUNDS  
UNDER SDRFAND NDRF DURING CURRENT FINANCIAL YEAR 2022-23 (AS ON 20.07.2022)**

(Rs. in crore)

Sl. No.	State	Release from SDRF		Release from NDRF
		Allocation	Central Share released	
1.	Andhra Pradesh	1,252.80	470.00	--
2.	Arunachal Pradesh	233.60	--	--
3.	Assam	720.80	648.80	--
4.	Bihar	1,586.40	594.80	--
5.	Chhattisgarh	484.00	--	--
6.	Goa	12.80	--	--
7.	Gujarat	1,482.40	--	--
8.	Haryana	550.40	--	--
9.	Himachal Pradesh	380.80	171.20	--
10.	Jharkhand	635.20	--	--
11.	Karnataka	885.60	--	--
12.	Kerala	352.00	--	--
13.	Madhya Pradesh	2,038.40	--	--
14.	Maharashtra	3,608.80	--	--
15.	Manipur	39.20	17.60	--
16.	Meghalaya	60.80	--	--
17.	Mizoram	43.20	--	--
18.	Nagaland	38.40	17.20	39.28
19.	Odisha	1,796.80	674.00	--
20.	Punjab	554.40	208.00	--
21.	Rajasthan	1,659.20	622.40	13.46
22.	Sikkim	47.20	21.20	--
23.	Tamil Nadu	1,142.40	--	--
24.	Telangana	503.20	--	--
25.	Tripura	63.20	--	--
26.	Uttar Pradesh	2,165.60	--	--
27.	Uttarakhand	874.40	--	--
28.	West Bengal	1,132.80	--	--
<b>TOTAL</b>		<b>24,344.80</b>	<b>3445.20</b>	<b>52.74</b>

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